

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 1/2008 in
Petition(s) for Special Leave to Appeal (Civil) No(s).8673/2008

(From the judgement and order dated 08/02/2008 in WPC No. 990/2007 of
The HIGH COURT OF DELHI AT N. DELHI)

SAURABH GUPTA & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)
(for directions and office report)

Date: 05/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)
Mr. Sanjay Sharawat,Adv.

For Respondent(s)
Ms. Meenakshi Arora,Adv.

UPON hearing counsel the Court made the following

ORDER

Having regard to the letter circulated, let the matter be
adjourned for four weeks for the present.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master